GOVERNMENT OF INDIA MINISTRY OF PETROLEUM AND NATURAL GAS

RAJYA SABHA UNSTARRED QUESTION NO.146 TO BE ANSWERED ON 18th JULY, 2022

Reservation in allotment of petrol pump and gas agencies

146 # Dr. Kirodi Lal Meena:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the details of the categories/ persons who are provided special exemptions/ concessions in the allotment of petrol pumps and gas agencies;
- (b) the details of the process for the allotment to these applicants under special exemption/concession;
- (c) whether allotment of petrol pumps/gas agencies under the said categories have been made in Rajasthan, including Dausa district, if so, the details thereof; and
- (d) the number of persons belonging to Scheduled Caste/Scheduled Tribes whom petrol pumps/gas agencies have been allotted in Rajasthan, including Dausa district under special exemption/concession and the current status of the operation thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI RAMESWAR TELI)

(a)&(b) Public Sector Oil Marketing Companies (OMCs) have implemented new "Dealership Selection Guidelines" for Retail Outlets (ROs) w.e.f. 24.11.2018 and "Unified Guidelines for selection of LPG Distributorships" w.e.f 23.06.2016. Both these guidelines inter alia, have a provision of 22.5% reservation for SCs/STs and 27% reservation for OBCs in allotment of retail outlet dealerships and LPG Distributorships. Within SC/ST, OBC & Open categories, there is reservation also for Defence personnel, Para Military personnel/Central/State Govt. and Central/State PSU employees, Physically Handicapped Persons, Outstanding Sports Persons and Freedom Fighters.

The allotment of RO and LPG Distributorship are done by following a transparent process which inter-alia include Advertisement in National / State Newspaper inviting application from eligible participants, online submission of applications, draw of lots to select the allottee etc.

Application Procedure / Norms / Criteria / Reservation Policy for allotment of Retail Outlet Dealerships are available on the website www.petrolpumpdealerchayan.in. The detailed guidelines namely "Unified Guidelines for Selection of LPG Distributorships" are available on the website www.lpgvitarakchayan.in.

(c)&(d) Yes, Sir. SC/ST/OBC wise number of LOIs issued for RO/LPG Distributorship and SC/ST wise number of RO/LPG Distributorship commissioned (operationalised) against 2018 RO advertisement and 2016 LPG advertisement in Rajasthan and Dausa District by PSU OMCs as on 01.07.2022 is given below:

Particulars	Retail Outlets			LPG Agencies		
	LOI issued		Commissioned	LOI issued		Commissioned
	SC/ST	OBC	SC/ST	SC/ST	OBC	SC/ST
Rajasthan	918	861	248	57	80	56
State						
including						
District Dausa						
Dausa District	17	12	5	0	1	0

(Source : Oil Marketing Companies)
